

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work amongst Law Officers in the Central Administrative Tribunal, Srinagar Bench.

Government Order No. 3165 - JK(LD) of 2025.
Dated. 16 - 03- 2025.

In partial modification of Government Order No. 9424-JK(LD) of 2024 dated 31-05-2024, the following distribution of litigation work amongst the Law Officers in the Central Administrative Tribunal, Srinagar Bench is ordered as shown against each:

S. No.	Name of the Law Officer/ Designation. Mr.	Departments Allocated
1.	Satinder Singh Kala Additional Advocate General	<ol style="list-style-type: none">1. Department of Law Justice and Parliamentary Affairs.2. Forest Department including State Forest Corporation3. IMPA4. JKSSB5. ARI and Trainings Department.6. Health and Medical Education Department including SKIMS.7. School Education Department including JKBOSE.8. Youth Services and Sports Department.
2.	Syed Musaib, Deputy Advocate General	<ol style="list-style-type: none">1. Agriculture Production and Farmers Welfare Department.2. Department of Horticulture3. Animal, Sheep Husbandry and Fisheries Department.4. Higher Education Department5. Estates Department6. Labour & Employment Department.7. Industries & Commerce Department

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

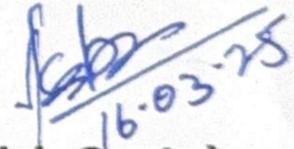
By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 16 -03- 2025.

No. LAW-Jud/153/2021-10

Copy to the: -

1. Ld. Advocate General, J&K.
2. All concerned Administrative Secretaries.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner Secretary to Government, General Administration Department.
6. Divisional Commissioner Kashmir.
7. Registrar, Central Administrative Tribunal Srinagar Bench.
8. All Concerned Law Officers
9. Director Information, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. Director Litigation Kashmir.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to Hon'ble Chief Minister
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. I/C Website.
16. Government Order File.
17. Concerned File.


(Ashish Gupta)
Special Secretary to Government